

PROFORMA FOR DECLARATION OF ASSETS
(As On 31-03-2012)

Name of Officer (in full) : Santosh Kumar Aditya
 Date of Birth : 15/11/1969
 Present post held : Civil judge class-1 & ACJM Khairagarh distt.- Rajnandgaon (CG)

		Immovable Property			How acquired ? purchase lease or otherwise	Whether mo
Name of District.	Name & details of property	Housing & other Buildings	Land	If not in own name, state in whose name held & his/ her relationship to the Govt. Servant		
1		2	3	4	5	
asamund	Housing (double-storey)		375-400sq-feet	own name	inheritance	
ipali						
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Movable Property (Valued Above 25,000 of Rs.)						
Name of Articles						
1	Maruti swift dzire (2) motor cycle (3) laptop					
Jewellery (Lump Sum)						

-Rs-1,20,000

Salary (Worth Rs.)

Shares/ Debentures

Name of Issuing Company 1	Nos of Shares 2
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Life Insurance Policy & Others

Name of Issuing Company 1	Amount 2
LIC of india (four-policy)	-Rs-7,00,000 (yearly pre.-44,318)

Name of Issuing Company	Amount	
Name of Bank 1	City 2	Amount 3
Fixed Deposites 0	0	0
Savings Bank sbi-idbi	Ramanujanj-Ambikapur	Rs-1,30,554
PF sbi	Ramanujanj	Rs-71,472

PF	0	0	Rs-4,52,637
ISS	0	0	0
Others (structure bond)	idbi	Ambikapur	Rs-20,000

In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated
 :- The expected declassification of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.

 10/0
 Signature & Date